

THE HIGH COURT OF MEGHALAYA

SHILLONG

No.HCM.II/171/2018-Rect./

Dated Shillong the 19th February, 2020

NOTICE

This is for general information to all concerned that, the last date for receiving online application forms for 4 (four) posts of Grade – I Meghalaya Higher Judicial Service is hereby extended to 5th March, 2020.

By order,




REGISTRAR GENERAL

Memo No.HCM.II/171/2018-Rect./3397 Dated Shillong the 19th February, 2020

Copy to:-

1. The Registrar-cum- Principal Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for his Lordship's kind information.
2. The PS to Hon'ble Mr. Justice H.S.Thangkhiew, Judge, High Court of Meghalaya, Shillong for his Lordship's kind information.
3. The PS to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for his Lordship's kind information.
4. The Registrar (Administration), High Court of Meghalaya, Shillong for information.
5. The System Analyst, High Court of Meghalaya, Shillong for uploading the same in the Official website.

6. The Director, DIPR, Shillong with a request to cause publication of the Notice in 2 (two) Leading Local Newspapers and bill in triplicate be submitted to the Registry for payment.
7. The Secretaries High Court Bar Association, Shillong/. Shillong Bar Association/ Jowai Bar Association/ Tura Bar Association/ Williamnagar Bar Association/ Baghmara Bar Association with a request to display the Notice in the Notice Board of their respective Bar Associations.
8. Notice Board.
9. Office File.


REGISTRAR GENERAL